से कहा कि चे उनके द्वारा प्रदान की गई राहत का शत प्रतिशत सत्यापन करें और अपास ऋणकर्ताओं से संबंधित दावों को छोड़कर संशोधित दावों को प्रस्तुत करें। सहकारी समितियों से दावों का अंतिम विवरण प्राप्त होने के पश्चात राष्ट्रीय कृषि एवं ग्रामीण विकास बैंक द्वारा और राशि का मुगतान किए जाने पर विचार किया जाएगा।

Video News Magazines Producers in India

*116. SHRI JAGIR SINGH DARD : DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

- (a) what is the number of video news magazines producers in India, alongwith the names of ,their products; and
- (b) what is their total monthly and annual production and sales during the last year ?

THE DBFUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI **GIRIJA** VYAS): (a) and (b) The production of films (which term includes video films) is largerly in the private sector and Government have no control as such thereon. However, films intended for public exhibition in India are required to be certified by the Central Board of Film Certification. During 1992 (upto September), 21 producers of video news magazines presented their products to the Board for certification. The names of their products are given below:-

- 1. (i) Business Plus
 - (ii) Bollywood Plus
 - (iii) People Plus
- 2. Shammi Kapoor Presents Manoranjan
- 3. Karwan
- 4. (i) Lehren
 - (ii) Variety
- 5. Jhankar Video
- 6. Music Track.

- 7. Film Track
- 8. Cinemag
- 9. Newstrack
- 10. Kalchakra
- 11. Indiaview
- 12. Eyewitness:
- 13. Indra Dhanush
- 14. Sports Channel
- 15. Vision Point
- 16. United Video Channel
- 17. Delhi Diary
- 18. Tamil Nadu Government Video News magazine
- 19. Poomalai Video News Magazine
- 20. Darshan
- 21. Janani Video

As the production of films (including video news magazines)" is in' the private sector, the Central Board of Film Certification comes in the picture only'for purposes of certification public exhibition. It is not, therefore, maintaining any statistics regarding monthly and annual production and sales of the films it certifies.

Steps to bring P.S.U. bonds into trading and circulation

*111. SHRI TRIEOKI NATH CHATUR-VEDI:

DR. MURU MANOHAR JOSHI:

Will the Minister of FINANCE be pleased to state :

- (a) whether Governnient"s attention has been drawn to the news item published in the 'Economic Times' of the 5th September, 1992 under the caption BanU Stuck'. with tainted PSU bonds;
- (b) if so, what is the value of such PSU bonds, and what action has been taken by Government to bring the bonds in trading and' circulation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAME-

SHWAK THAKUR): (3) .Yes," Sir.